

Annexure 4

List of Unsecured Financial Creditors (Other than financial creditors belonging to any class of creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)												(Amount in Rs)	
Sl.No.	Name of the Creditor	Details of Claim received		Details of Claims Admitted					Amount of Contingent Claims	Amount of any Mutual dues, that may be set-off	Amount of Claim Not Admitted	Amount of Claims under Verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Upkar Singh & Gurcharan Singh		33,46,271	0							33,46,271		
2	Baljeet Kaur & Gurmeet Singh		30,66,602	0							30,66,602		
3	Parminder and Ravinder Kaur		31,45,779	0							31,45,779		
Total			95,58,652	-							95,58,652		